

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

16/219/2017

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018.**

NAME OF THE COMPANY: Simplot India Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: None

ORDER

Notice be issued to the Petitioner through Counsel as well as to the
ROC to file the report.

To come up on 25th January, 2018.


(Ina Malhotra)
Member (J)